

National Company Law Tribunal

Allahabad Bench

CP NO. 93/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: Rooykee Agro Tech Pvt

SECTION OF THE COMPANIES ACT: 252 of Companies Act of 1956

| <u>Sl. NO.</u> | <u>Name</u>      | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|------------------|--------------------|-----------------------|------------------|
| 1.             | Ankit Kr. Singh  | PCS                | Petitioner            | Ankit            |
| 2.             | Krishna Dev Vyas | Adv.               | ROC                   | Dev              |

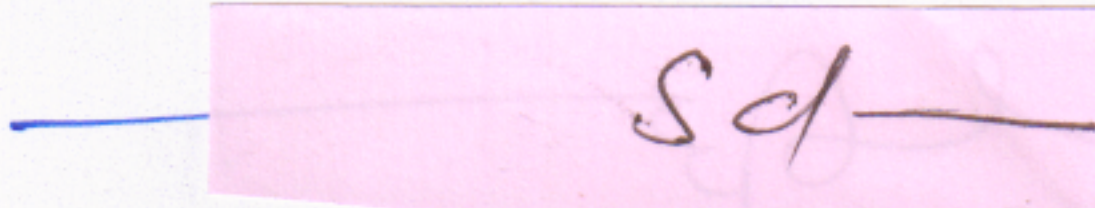
C.P. No. 93/ALD/2017

Shri Ankit Singh, PCS for the applicant. Shri Krishna Dev Vyas, C.G.S.C, representing the ROC. He seeks time to file report of the ROC. The time is granted with such a direction to serve an advance copy thereof to the petitioner counsel.

The matter be listed on 10<sup>th</sup> November, 2017.

Date: 12/10/2017

Typed by  
P.K.Jyoti

  
H.P. Chaturvedi, Member(Judicial)